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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 23/10/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.08.2017**

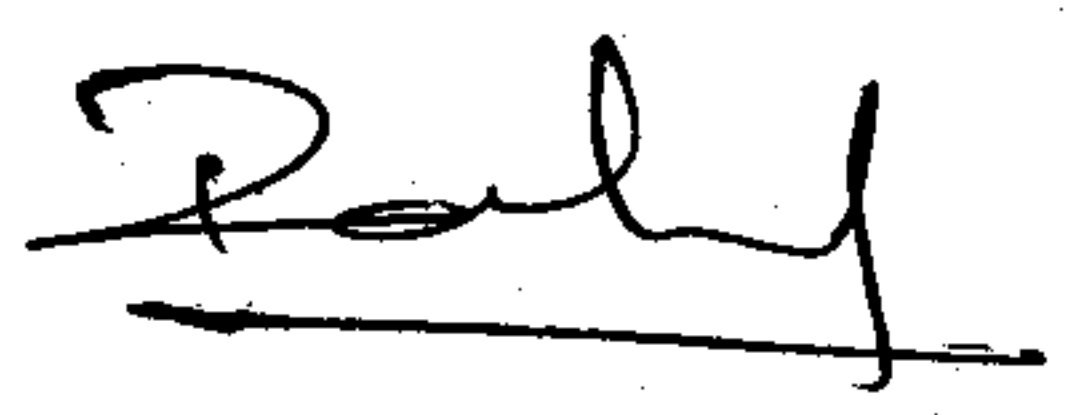
Name of the Company: Rajkot Nagrik Sahakari Bank Ltd.

V/s.

New Tech Fittings Pvt Ltd Ltd. & Ors

Section of the Companies Act: Section 10 of the Insolvency and Bankruptcy
Code

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE


1. Nandish Chudgar	} Adv.	} Applicant	} 
2. Raheel Patel i/b M/s Nanavati Associates			

ORDER

Learned Advocate Mr. Nandish Chudgar with Learned Advocate Mr. Raheel Patel Nanavati Associates present for Applicant. None present for Respondent.

Letter dated 25.08.2017 received from IBBI confirming the name of Mr. Ramubhai S Patel as resolution professional in CP(IB) 23/NCLT/AHM/2017.

Hence, Mr. Ramubhai S Patel is appointed as Resolution professional by IBBI.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 31st day of August, 2017.